OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (2) /2022/ 35910-946 Dated, Delhi the 17 MAY 2022

Sub:- Change of Surname- Ms. Saema Jamil _an officer of DJS, presently posted as Secretary, East, Karkardooma Courts, Delhi.

Copy forwarded alongwith its enclosure for information and necessary action to -

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi
3. The Sr. AO(J) / AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch , I.T.Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS',Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The Reader to Ld. Principal District & Sessions Judge(HQs), Delh
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

(Mukesh Kumar Gupta)
Additional District & Sessions Judge/
Officer In-charge, Judicial Branch (Central)
For Principal District & Sessions Judge(HQs):Delhi

2509

DELHI STATE LEGAL SERVICES AUTHORITY

(Constituted Under the 'Legal Services Authorities Act, 1987', an Act of Parliament)
Under the Administrative Control of High Court of Delhi
Central Office, Patiala House Courts Complex, New Delhi - 110001
Ph. : 23384781, Email : dslsa-phc@nic.in
www.dslsa.org, 24x7 Toll Free Helpline No.1516

Ref. No. 812/DSLSA/Estt./PF-Secy./2021/5114 - 5115 Dated: 10 May, 2022

To,

The Ld. Principal District & Sessions Judge (HQs),
Tis Hazari Courts,
Delhi

Sub.: Change of Surname-Ms. Saema Jamil an Officer of DJS, presently posted as Secretary, East DLSA, Karkardooma Courts, Delhi

Respected Sir,

Please find enclosed herewith letter No. 2325/DHC/Gaz.II-A/G-10/2022 dated 02.05.2022 received from Sh. Mukesh Gupta, Deputy Registrar (Gaz.II-A), High Court of Delhi regarding change of Surname of Ms. Saema Jamil from "Jamil" to "Jain".

This is for your information and necessary action at your end.

Thanking you.

कार्यालय प्रधान जिला एवं सत्र न्यायाधीश (मुख्यालय) डायरी संख्या 1375 11 MAY 2022 केन्द्रीय दिल्ली

Yours faithfully,

(Namrita Aggarwal)
Special Secretary

Encls. As above

Copy for information to:-

1. Ld. Secretary, East DLSA, Karkardooam Courts, Delhi.

(Namrita Aggarwal)
Special Secretary

HIGH COURT OF DELHI : NEW DELHI
(Gazette II-A Branch)

No. 2325/DHC/Gaz.II-A/G-10/2022 Date: 02-5-2022

To

Dy. No. 4098
Dated 05/05/22
Central Office D.S.L.S.A.

The Member Seceretary,
Delhi State Legal Services Authority
Central Office, Patiala House Courts Complex,
New Delhi.

Sub: Change of surname – Ms. Saema Jamil an officer of DJS, presently posted as Secretary, East DLSA, Karkardooma Courts.

Sir,

I am directed to refer to letter dated 10.03.2022 of **Ms. Saema Jamil**, an officer of DJS, presently posted as Secretary, East DLSA, Karkardooma Courts, received vide your Ref. No. 812/DSLSA/Estt./PF-Sec/2022/8169 dated 16.03.2022, on the above subject, and to convey that Hon'ble the Acting Chief Justice has been pleased to accede to the request made by the officer for change of her surname from **"JAMIL"** to **"JAIN"** consequent upon her marriage with **Mr. Vinik Jain, DJS.** Accordingly, henceforth, she will be known as **"SAEMA JAIN"**. Therefore, necessary change be incorporated in the service book and in other records pertaining to the officer, after checking her original documents.

The officer concerned may also be informed accordingly.

Yours sincerely,

(Mukesh Gupta)
Deputy Registrar(Gaz.II-A)
for Registrar General

M. Gupta
05/05

Marked to [illegible] (A/CS)
L.A. Wing, Legal Lit. Wing, [illegible]

Special Secretary
05/05/22